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Demand for Crude oil and Petroleum **Products**

- 1131. MISS SAROJ KHAPARDE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) what is the likely domestic demand for crude oil and Petroleum products during the year 1993-94;
- (b) the total domestic production of crude oil and the refining capacity available in the country at present; and
- (c) the quantum of crude oil and Petroleum products likely to be imported during the year 1993-94 and the amount of foreign Exchange required for the purpose?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH SHARMA): (a) and (b) The information is as under:

(Qty. in MMT)

Year	Domestic Demand*		Domestic Production*	Installed refining
	Crude	Petroleum Products	(1992-93) Crude Oil	capacity
1993-94	52.48	62.48	25.4	51.85

Estimated

(c) The balance will be imported. The foreign exchange requirement for these imports will depend upon the total import quantum of and international market price.

हरियाणा में अनुसूचित जाति तथा/अनुसूचित जन जाति तथा पिछडे वर्ग के लोगों को गैस तथा पेटोल डीलरशिप का आवंटन

- 1132. श्री रामजी लालः क्या पेट्रोलयम और प्राकृतिक गैस मंत्री यह बताने की कृपा करेंगे किः
- (क) पिछले तीन वर्षों के दौरान तथा 28 फरवरी. 1993 तक हरियाणा में अनुसूचित जाति/अनुसूचित जन जाति तथा पिछडे वर्ग के कितने लोगों को गैस तथा पेट्रोल डीलरशिप दी गई; और
- (ख) 1993-94 के दौरान उपर्युक्त श्रेणियों से संबंधित लोगों को आवंटित करने के लिए कितनी डीलरशिप निर्धारित की गई है?

पेटोलियम और प्राकृतिक गैस मंत्रालय के राज्य मंत्री (कैएन सतीश शर्मा): (क) वर्ष 1989-90 से हरियाणा में चौदह एल पी जी डिस्ट्रीब्यूटरिशपों तथा बीस

खुदरा बिक्री केन्द्र डीलरशिपों का आबंटन किया गया था जिसमें से दो खुदरा बिक्री केन्द्र अनुसचित जाति से संबंधित थे।

(ख) राज्यवार/उद्योगवार आधार पर सामान्य चयन प्रक्रिया दो जाने वाली सभी तहत डीलरशिपों / डिस्ट्रीब्युटरशिपों का 25% अनुसुचित जाति/अनुसचित जन जाति के लिए आरक्षित है। पिछड़ी जातियों के लिए कोई आरक्षण नहीं है।

Findings of Indian Institute of Petroleum

1133. SHRI **PARMESHWAR** KUMAR AGARWALLA: Will the **PETROLEUM** Minister of AND NATURAL GAS be pleased to state:

- (a) whether Government's attention has been drawn to the findings of Indian Institute of Petroleum in which a head way was made in experimenting the alcohol as an alternative source of fuel for vehicles:
- (b) if so, the steps being taken to explore their use and step up production in view of the growing demand for petroleum products and its declining deposits;
- (c) whether Government propose to make large scale commercial production and use of alcohol as fuel; and
 - (d) if so, by when?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH SHARMA): (a) to (d) Yes, Sir. It has been established that upto methanol and 5% of ethanol can be blended with petrol and used in vehicles without апу modification of carburettor. Similarly ethanol or methanol can be used as a dual-fuel with diesel by using additional equipment such as fuel tanks, pumps etc., which could be retrofitted to the existing vehicles. While several tests and trials have been conducted and some are continuing, the commercial use of alcohol (methanol/ ethanol) as automotive fuel will depend on the sustained availability of surplus alcohol and techno-economic viability.